

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-39(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE COMPANY: M/s. Unigreen Global Pvt. Ltd. Co.

SECTION OF THE COMPANIES ACT: U/s 10 of Insolvency And Bankruptcy Code 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

① P. NAGESH }
② DHARUV GUPTA } ADVOCATES FOR APPLICANT



③ ANANT GIJAPAM }
④ SARTAS SINGH } Advocates for Punjab National Bank

⑤ S.K. Sharma) Advocate for Oriental Bank of Commerce


contd.

ORDER

Learned counsels for the Punjab National Bank and Oriental Bank of Commerce request for one day time to file the objection with a copy in advance to other side. Let the objection be filed by tomorrow.

List on 27.04.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

24.4.2017
Vineet